Shri Anil K. Chanda : I have not got the information with me. I do not know the caste composition of the Commission.

Shri A. K. Gopalan : In the statement it is said: "The Commission consists, among others of two Councillors who are members of the Representative Assembly and belong to the Congress Party". I want to know whether it is a fact?

Shri Anil K. Chanda: It is a fact. Sir; they belong to the Congress Party. It is also a fact that they are *de facto* Ministers of that administration.

GOAN HONORARY CONSULATES AT LAHORE AND DACCA

***437. Shri Dabhi :** Will the **Prime Minister** be pleased to state whether the attention of Government has been drawn to a newspaper report from Karachi, December 28, 1955, stating that Goa has asked the Pakistan Government for permission to open "Honorary Consulates" at Lahore and Dacca?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): Yes. But there is no information that the Consulates have been opened.

Shri Dabhi: May I know whether Pakistan is helping the Portuguese authorities in Goa in any other way as for example, by supplying goods etc.?

Shri Anil K. Chanda: There has been close economic and cultural cooperation of late between Portugal and Pakistan.

Shrimati Renu Chakravartty: May I know, Sir, what exactly is the status of "Honorary Consulates" stated in the question?

Shri Anil K. Chanda: I do not know exactly what is meant by "Honorary Consulates". It happens that in most countries at different places are maintained what are known as "Honorary Consuls". Probably, the questioner had that in mind.

Shri Joachim Alva: Is the subject of Goa mentioned in the Treaty drawn up between India and Pakistan and later when Liaquat Ali Khan came here and there was a regular agreement on the disputes between the two countries was a guarantee given that they will not have any interference in the matter of Goa, or, was it sought for and was it given?

Shri Anil K. Chanda: So far as any agreement with Pakistan is concerned I am not aware that any specific mention of Goa was made, but with regard to the opening of these Consulates we had diplomatically drawn the attention of the Pakistan Government but their response has not been very satisfactory.

KARVE COMMITTEE

***439. Shri Krishnacharya Joshi :** Will the Minister of **Planning** be pleased to state :

(a) whether the recommendations of the Karve Committee have been accepted; and

(b) if so, the main recommendations accepted?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) Planning Commission have considered the Karve Committee's recommendations but no final decisions have been taken so far.

(b) Certain tentative decisions have, however, been taken on the following:---

(1) Basic approach: The basic approach of the Karve Committee has been generally accepted by the Planning Commission.

(2) Rural electrification: It is generally agreed that the principle of multiple rates which has been accepted all over the world may be adopted. (3) Licensing: It is agreed that while the whole question should be examined in detail, the States may be delegated with powers in regard to licensing of the establishment of only selected industries, *e.g.*, rice and oil mills, at present.

(4) *Planned supply*: It is considered that the Ministry of Food and Agriculture should be consulted about the inclusion of the products of village industries within the scope of the proposed Co-operative Development and Warehousing Corporation.

(5) Sources and channels of finance: It was agreed that consultations with the Departments concerned would be necessary.

Shri Krishnacharya Joshi: May I know whether the Government have received the views of the State Governments in this matter?

Shri S. N. Mishra : I do not think they are involved in this particular matter so much.

Shri Krishnacharya Joshi: What are the reactions of the various Boards, like the Khadi Board and the Village Industries Board, to these recommendations?

Shri S. N. Mishra: The Chairman of the Khadi and Village Industries Board was associated with this Committee and that Board has also forwarded certain views.

Shri Bansal: Sir, the hon. Deputy Minister stated in reply to part (a) of the question that the recommendations of the Karve Committee are still under consideration. bv and large. May I know if this delay in coming to conclusions about the recommendations of this Committee is due to the fact that the factual data and the treatment of the Report is not as comprehensive as the Planning Commission were expecting; if so, may I know whether there is a proposal to have another committee set up to consider this whole question?

Shri S. N. Mishra: No, Sir, there is no such proposal as the hon. Member seems to have in his mind. It may be that because of the brief time that was available to the Committee the factual data could not be collected, but, even so I would like to mention that the delay has been mostly because many Ministries had to be consulted and that process is necessarily slow.

Shri L. N. Mishra: One of the recommendations of the Karve Committee was that till the efficacy or utility of Ambar Charkha is established no fresh licence for additional spindlage will be issued. I want to know whether till the Planning Commission comes to a decision on the recommendations, issue of fresh licences has been stopped or not.

Shri S. N. Mishra: Sir, so much light has been thrown on the subject that any further observation would make it simply dim.

Shri Balwant Sinha Mehta: May I know whether the Government proposes to demarcate the spheres of cottage industries and set up a separate Ministry as envisaged by the Karve Committee?

Shri S. N. Mishra: That recommendation is still under consideration.

Shri Krishnacharya Joshi: May I know whether the Government are going to accept the recommendation of the Committee that a separate Ministry should be formed for smallscale industries?

Shri S. N. Mishra: I have already said that no decision has been taken so far.

दिल्ली से सरकारी कार्यांलयों का हटाना

*४४०. भी भक्त दर्शन : क्या निर्माण, प्राज़ास ग्रौर संगरण मंत्री यह बताने की कृपा करेंगे कि केन्द्रीय सरकार के कुछ कार्यालयों को दिल्ली से हटाने के प्रस्ताव के बारे में क्या स्थिति है ?